

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5152
ANSWERED ON:26.04.2013
WITHDRAWAL OF CRIMINAL CASES AGAINST TRIBALS
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether instances of implication of tribals in false criminal cases have come to the notice of the Government in the country;
- (b) if so, the details thereof for the last three years and the current year, State/UT-wise;
- (c) whether the Government has urged the State Governments to withdraw such false criminal cases registered against the tribals;
- (d) if so, the details thereof; and
- (e) the response of the State Governments/UT administrations thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) to (e): Information is being collected and will be laid on the Table of the House.